

**Government of Jammu and Kashmir,
Revenue Department, Civil Secretariat,
Srinagar**

**Notification
Srinagar, the 31st October, 2019**

S.O 03 .- In exercise of the powers conferred by section 6 of the Registration Act, 1908 (Act No. 16 of 1908), the Lieutenant Governor of Union Territory of Jammu and Kashmir hereby appoints the following to exercise the powers of Sub-Registrar under the said Act within the jurisdiction indicated against each:-

Sr. No.	District	Designation	Jurisdiction
1.	Anantnag	Assistant Commissioner, Revenue, Anantnag	Tehsils Anantnag, Bijbehara, Shangus and Anantnag East (Mattan)
2.	Bandipora	Assistant Commissioner, Revenue, Bandipora	Tehsils Aloosa, Ajas and Bandipora.
3.	Budgam	Assistant Commissioner, Revenue, Budgam	Tehsil Budgam
4.	Baramulla	Assistant Commissioner, Revenue, Baramulla	Tehsils Baramulla, Wagora, Kreeri and Narwav
5.	Ganderbal	Assistant Commissioner, Revenue, Ganderbal	Tehsils Ganderbal, Lar, Tulmulla and Wakoora
6.	Kulgam	Assistant Commissioner, Revenue, Kulgam	Tehsils Kulgam, Devsar, Qaimoh, Yaripora, Frisal and Pohloo.
7.	Kupwara	Assistant Commissioner, Revenue Kupwara	Tehsils Kupwara, Keran, Kralpora, Trehgam, Machil, Dragmulla, Qaziabad, Langate, Zachaldara, Ramhal, Villgam and Qalamabad.
8.	Pulwama	Assistant Commissioner, Revenue Pulwama	Tehsils Pulwama, Pampore, Awantipora, Kakpora, Shahoora and Rajpora.
9.	Srinagar	Assistant Commissioner, Nazool, Srinagar	Tehsils Srinagar (South), Chhanpora/Natipora, Eidgah and Panthachowk
10.	Shopian	Assistant Commissioner, Revenue, Shopian	Tehsils Shopian, Keller and Keegam.

11.	Doda	Assistant Commissioner, Revenue, Doda	Tehsils Doda, Marmat, Bharath Bagla, Bhagwah, Kastigarh, Gundna and Mohala.
12.	Jammu	Assistant Commissioner, Nazool, Jammu	Tehsils Jammu, Jammu (West), Nagrota and Dansal.
13.	Samba	Assistant Commissioner, Revenue, Samba	Tehsil Samba
14.	Kathua	Assistant Commissioner, Revenue, Kathua	Tehsils Kathua and Nagri Parole.
15.	Ramban	Assistant Commissioner, Revenue, Ramban	Tehsils Ramban, Batote and Rajgarh.
16.	Reasi	Assistant Commissioner, Revenue, Reasi.	Tehsils Reasi, Pouni, Bhomag and Thakrakote.
17.	Poonch	Assistant Commissioner, Revenue, Poonch	Tehsils Haveli and Mandi
18.	Rajouri	Assistant Commissioner, Revenue, Rajouri	Tehsils Rajouri, Manjakote and Darhal
19.	Kishtwar	Assistant Commissioner, Revenue, Kishtwar	Tehsils Kishtwar, Bonjwah, Nagseni and Drabshalla.
20.	Udhampur	Assistant Commissioner, Revenue, Udhampur	Tehsils Udhampur, Moungri, Panchari and Majalta.

By order of the Lieutenant Governor.

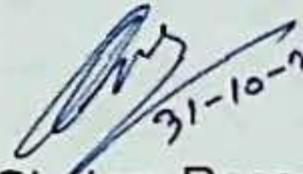
Sd/-
(Abdul Majid)
Secretary to the Government
Revenue Department
Dated:- 31-10-2019

No:- Rev/S/217/2019 (Part)

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Financial Commissioner, Health and Medical Education Department.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Financial Commissioner, Revenue, J&K, Srinagar.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Administrative Secretaries to the Government.
8. Divisional Commissioner, Jammu, Kashmir and Ladakh.
9. Registrar General, J&K High Court.

9. Commissioner Survey and Land Records (Ex-Officio Settlement Commissioner, J&K.
11. All Principal District and Sessions Judges.
12. All Deputy Commissioners.
13. All Heads of the Departments.
14. Relief and Rehabilitation Commissioner Migrants, J&K.
15. All Regional Directors Survey and Land Records (Ex-Officio Settlement Officers).
16. Director Information, J&K, Srinagar.
17. Custodian General, J&K, Srinagar.
18. Director Estates, Civil Secretariat, Srinagar.
19. All Registrars and Sub-Registrars.
20. General manager Government Press Srinagar/Jammu for publication in the official Gazette.
21. Pvt. Secretary to Secretary to the Government, Revenue Department.
22. Incharge website Revenue/GAD.
23. Govt. Order file/Stock file.



31-10-2019

(Ghulam Rasool) KAS
Deputy Secretary to the Government
Revenue Department